

Bombay Telephones;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE  
MINISTRY OF COMMUNICATIONS (SHRI  
P.V. RANGAYYA NAIDU) : (a). Yes, Sir.

(b) No, Sir.

(c) and (d). At present telephone  
Systems of Bombay and New Bombay are  
inter-connected with a liked numbering  
scheme and the charges of making calls  
between them are at the minimum STD  
rates. There is no proposal to make these  
areas into one local area because there are  
separate Municipalities/ Municipal Corpora-  
tions for New Bombay and Bombay. As  
such, the proposal is not feasible on techno-

economic consideration.

[English]

**Modernisation of Telephone  
Exchange in Assam**

8811. SHRI PROBIN DEKA: Will the  
Minister of COMMUNICATIONS be pleased  
to state:

(a) whether the Government propose to  
modernise and expand the telephone ex-  
change functioning in Darrang and Sonitpur  
district of Assam; and

(b) if so, the details thereof?

THE DEPUTY MINISTER, IN THE  
MINISTRY OF COMMUNICATIONS (SHRI  
P.V. RANGAYYA NAIDU)(a). Yes, Sir.

(b) Details are as under:

<i>Type of exch.</i>	<i>No of exchange</i>	<i>Modernisation and expansion plan</i>
<i>Darrang district:</i>		
Electromechanical	7	1992-93
<i>Sonitpur district:</i>		
Electromechanical	3	1992-93
Manual	1	

[Translation]

**Dispute Between General Electric  
Company and Bihar State Electricity  
Board**

8812. SHRI BRAHMANAND MANDAL:  
Will the Minister of POWER AND NON-  
CONVENTIONAL ENERGY SOURCES be  
pleased to state;

(a) whether the Government are aware

that there is a dispute between General  
Electric Company and the Bihar State  
Electricity Board on the issue of repair of  
Karanchaura electric transformer installed  
in Munger;

(b) if so, whether the Government  
propose to intervene in the matter to provide  
relief to the consumers in the State; and

(c) whether the Government propose to  
construct hydro- power station in the State

by utilising Ganga water?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI) :

- (a) No, Sir.  
 (b). Question does not arise.  
 (c). No, Sir.

[English]

#### **Surplus Staff in I.T.D.C.**

8813. SHRI VIJOY KUMAR YADAV: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the staff rendered surplus in the India Tourism development Corporation is likely to be absorbed in the proposed National Tourism Board;

(b) if so, the details thereof; and

(c) if not, the steps proposed to be taken in the matter?

THE MINISTER OF CIVIL AVIATION AND TOURISM ( SHRI MADHAVRAO SCINDIA): (a) to (c) No, Sir, The Government has no proposal to set up National Tourism Board.

#### **Supply of Power to Large Scale Industries**

8814. DR. RAMESH CHAND TOMAR: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the union Government have any quota for discretionary allotment of

15% of Power generated by the NTPC and NHPC;

(b) whether the Government have received any request for supply of Power from this quota to large scale industries;

(c) if so, the details thereof; and

(d) the action taken or proposed to be taken by the Union Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI) : (a). Yes, Sir, However this portion of power is normally being allocated to the beneficiary states in the concerned region from time to time taking into account the shortfall in states in the region including shortfall due to seasonal and other variations.

(b) to (d). large scale industries have been approaching the Govt. with requests for supply of power from this quota from time to time. This has not been agreed to in principle as responsibility of supply of electricity to various consumers lies with State Electricity Boards.

#### **F.M. Broadcasting stations**

8815. SHRI PRITHVIRAJ D. CHAVAN: WILL THE MINISTER OF INFORMATION AND BROADCASTING be pleased to state:

(a) the total number of FMAIR stations as on March 31, 1992 in each state;

(b) the number of new FM stations proposed to be set up during the Eight plan Period;

(c) whether the Government propose to start stereophonic broadcast on the FM channels; and